




NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/69/2016
NAME OF THE PETITIONER(S) : IVCRL Assits & Holdings Ltd & Another
NAME OF THE RESPONDENT(S) : Chennai Water Desalination Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1	PRİYADARSHINI ARIK JAIN KEERTI for T. K. Bhaskar	Counsel for R7	
2	THREYASAR KANNAN	Counsel for Petitioner	
3	PRAYARSHINI for PROMOD NAIK	Counsel for R2 to R6	

ORDER

Counsel for petitioner present. Counsel for R2 to R6 and Counsel for R7 present. Both the parties reported that the settlement talks between the parties are in an advanced stage and is likely to be settled. In view of the submissions, time is enlarged for reporting the final outcome of settlement talks. Put up on 18.07.2017 at 10.30 A.M.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)